GOVERNMENT OF INDIA INFORMATION AND BROADCASTING LOK SABHA

UNSTARRED QUESTION NO:787 ANSWERED ON:02.03.2010 REGISTRATION OF NEWSPAPERS WITH RNI Pangi Shri Jayaram

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the details of newspapers registered with the Registrar of Newspapers for India (RNI) as on date, State-wise;
- (b) the details of newspapers which are getting advertisements from the Directorate of Advertising and Visual Publicity (DAVP) as on date, State-wise;
- (c) whether the requests of some newspapers for registration are still pending with RNI;
- (d) if so, the details thereof alongwith the reasons therefor; State-wise; and
- (e) the time by which these newspapers are likely to be registered?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING (SHRI C.M. JATUA)

- (a): As on 22.02.2010 there are 77600 newspapers registered with the Registrar of Newspapers for India (RNI). State-wise details are given in Annexure-I.
- (b) : State-wise details of newspapers which are empanelled with the Directorate of Advertising and Visual Publicity (DAVP), as on 12.02.2010 are given in Annexure-II.
- (c): Yes, Sir.
- (d): Details are given in Annexure-III.
- (e): Registration of newspapers is a continuous process and applications for registration which are received complete in all respects, are disposed of timely.